

Central Administrative Tribunal  
Principal Bench

C.P. No. 20/2003 In  
O.A. No. 752/2001

New Delhi this the 18th day of February, 2003

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Khamman Singh,  
S/o Shri Govind Ram,  
Village: Sameri, Post: Chhata,  
District- Mathura (U.P.)

(By Advocate: Shri D.N. Sharma)

-Applicant

Versus

1. Lt. Col. Shri B.N. Shali, AVSM  
Director General of Medical Services (Army),  
Army Headquarters, 'Sena Bhawan',  
'L' Block, D.H.Q., Post Office,  
New Delhi.
2. Lt. Col. D.C. Joshi,  
Officer Commanding,  
Military Hospital,  
Mathura. (U.P.)

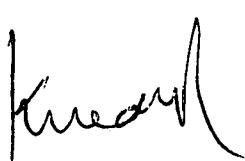
(By Advocate: Mrs. P.K. Gupta)

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Learned counsel of respondents has filed compliance affidavit in the court along with order dated 16.2.2003 whereby applicant has been issued an appointment offer. As such, directions of this court contained in order dated 15.3.2002 in OA-752/2001 have been complied with. CP-20/2003 is dropped. Notices issued to the respondents are discharged.

  
(Kuldip Singh)  
Member (J)

  
(V.K. Majotra)  
Member (A)

cc.